

LOK SABHA

Monday, 22nd July, 1957.

The Lok Sabha met at Eleven of the Clock

[MR SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

द्वितीय सामान्य निर्वाचन

*१६८ श्री म० सा० द्विवेदी क्या विधि मंत्री यह बताने की कृपा करेंगे कि

(क) निर्वाचनों के दौरान में कितने व्यक्तियों ने सरकारी पदाधिकारियों तथा अन्य रूप में कार्य किया और

(ख) पिछले सामान्य निर्वाचनों की अपेक्षा १९५७ के निर्वाचनों की क्या विशेषताये थी और इन में किन नई कठिनाइयों को अनुभव किया गया ?

The Minister of Law (Shri A. K. Sen): The information is not readily available I understand that it is being collected by the Election Commission and will no doubt be included in its report on the General Elections

श्री म० सा० द्विवेदी मैं यह जानना चाहता हूँ कि पिछले चुनावों की अपेक्षा इस चुनाव में क्या सरकार ने कुछ विशेष खर्चा किया ? यदि हाँ, तो कितना ?

Shri A.K. Sen: As I have already said, the necessary information is being collected and will be included in the report of the Election Commission on the General Elections

Shri Shree Narayan Das: May I know by what time it is expected the report of the Election Commission will be submitted in this regard?

Shri A. K. Sen: It is difficult for us to fix a time or to anticipate it within a particular time, but I have no doubt the Election Commission will do it as early as possible.

Some Hon. Members rose—

Mr. Speaker: Hon Members will wait for the Election Commission's report

Election Petitions

+

*209. { Shri Radha Raman:
Shri Bhakt Darshan:
Shri Bibhuti Mishra:
Shri N. E. Munisamy.
Shri Radheyial Vyas:
Shri Tangamani.

Will the Minister of Law be pleased to lay a statement showing

(a) the number of election petitions filed after the general elections of 1957, Party-wise and State-wise,

(b) the principal grounds of these election petitions, and

(c) the number of cases disposed of by the election tribunals so far?

The Minister of Law (Shri A. K. Sen): A statement containing the necessary information is laid on the Table [See Appendix I, annexure No 62]

Shri Radha Raman: May I know if it is a fact that there is considerable delay in appointing tribunals and whether some cases relating to the 1952 General Elections are still pending and, if so, what is then number?

Shri A. K. Sen: Well, we have no information as to whether any application relating to the General Elections of 1952 is still pending. But it is true that last time there were certain com-